14.27 hrs.

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BRITANNIA ENGINEERING COM-PANY LIMITED (MOKAMEH UNIT) AND THE ARTHUR BUT-LER AND COMPANY (MUZAFFAR-PORE) LIMITED (ACQUISITION AND TRANSFER OF UNDERTAK-ING) BILL.\*

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI): I beg to move for leave to introduce a Bill to provide for the acquisition and transfer of the right, title and interest of the undertakings of Britannia Engineering Company in relation to the Mokameh unit owned by it and the right, title and interest of Arthur Butler and Company in relation to the undertakings owned by it, with a view to ensuring the continued manufacture of railway wagons and other goods essential to the needs of the country in general and the Railways in particular, and for matters connected therewith or incidental thereto.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the acquisition and transfer of the right, title and interest of the undertakings of Britannia Engineering Company in relation to the Mokameh unit owned by it and the right, title and interest of Arthur Butler and Company in relation to the undertakings owned by it, with a view to ensuring the continued manufacture of railway wagons and other goods essential to the needs of the country in general and the Railways in particular, and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRIMATI ABHA MAITI: I introducet the Bill. ESK THE I

14.29 hrs.

SUPPRESSION OF IMMORAL TRA-FFIC IN WOMEN AND GIRLS (AMENDMENT) Bill\*

THE MINISTER OF EDUCATION. SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUN-DER): I beg to move for leave to introduce a Bill to amend the Suppression of Immoral Traffic in Women and Girls Act, 1956.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Suppression of Immoral Traffic in Women and Girls Act. 1956."

The motion was adopted.

DR. PRATAP CHANDRA CHUN-DER: I introduce the Bill.

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<sup>†</sup>Introduce with the recommendation of the President.